

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 440/2018 IN
CP(CAA)-755/230-232/MB/2017
CP(CAA)-757/230-232/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.09.2018**.

NAME OF THE PARTIES: **SUHANI TRADING AND INVESTMENT
CONSULTANTS PVT. LTD.**

WEAVETTE BUSINESS VENTURES LTD.

SECTIONS OF THE COMPANIES ACT : SECTIONS 230-232 OF C.A. 2013

ORDER

19. MA 440/2018 IN
CP(CAA)-755/230-232/MB/2017
CP(CAA)-757/230-232/MB/2017

None present. List this matter on 10.10.2018

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)